

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 24 December, 2022

No. 244/ A: Hon'ble the Acting Chief Justice has been pleased to appoint Md. Faheem Kirmani, Chief Judicial Magistrate, Gumla as Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/-Mohammad Shakir
Registrar General

Memo. No. _____ / Apptt. _ dated Ranchi the _____ December, 2022

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

Memo. No. 4706 / Apptt. _ dated Ranchi the 24 December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)/ the Registrar (Establishment) / the Registrar (Vigilance) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / The Principal District & Sessions Judge, Gumla/Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General

